

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 103
CP-69/ND/2015
IA/156/2024

IN THE MATTER OF:

Mr. Ajeet Singh Bhandari

...APPLICANT

Vs

Bhandari Builders Private Limited

...RESPONDENT

Section

U/s 397-398 of the Co. Act, 2013

Order delivered on 06.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Non-Applicant :Adv. Prachi Kohli and Adv. Diggaj Pathak.

For the Provisional Liquidator :Adv Sumant Batra, Adv Nidhi Yadav and Adv Sarthak Bhandari

ORDER

IA/156/2024

None appeared on behalf of the Applicant at the time of hearing of the matter. In the interest of justice, list the matter on **13.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)